



2026:DHC:8572



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010029732020

+ **OMP (ENF.) (COMM.) 70/2021 & EX.APPL.(OS) 357/2021**

UNION OF INDIA

.....Decree Holder

Through: None.

versus

M/S ACME MANUFACTURING CO. LTD

.....Judgement Debtor

Through:

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

29.09.2026

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1. The present matter has been called out twice.
2. None has appeared on behalf of Decree Holder.
3. It appears that the Decree Holder is no longer interested in prosecuting the present matter.
4. Accordingly, the present petition is dismissed for want of prosecution, with liberty to file restoration application.

OM PRAKASH SHUKLA, J

SEPTEMBER 29, 2026/at

Signature Not Verified

Signed By: ANUBHAV
TRIPATHI
Signing Date: 30.09.2026
19:00:05

